

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.97/ BB/ 2017	-	Admission	Rule-4 ofIBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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S. JAYNAKATHARI
9845327444

APPLICANT

Jaynakathari

Counsel for petitioner is present. The matter is listed today for admission. Counsel undertake to comply raised by the Registry and requested the Tribunal to order notice to the respondent.

Hence, issue notice to the respondent. Registry to prepare notice. Counsel for petitioner to collect the notice and serve on the respondent.

List it on 18.10.2017. Meanwhile, she has to comply the objections.

MEMBER (J)

MEMBER (T)